

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 423

**IA/5473/ND/2023, IA/35/ND/2024,
IA/795/ND/2024 IN IB/259/(PB)/2021**

IN THE MATTER OF:

Remotebullion & Jewels Pvt Ltd.	...	Applicant
Versus		
MHG Land Stocklist Pvt Ltd.	...	Respondent

Under Section 7 (IBC).

Order delivered on 09.05.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Jasleen Singh Sandha, Adv. Manoj Kumar Garg, Adv. Kundan Kumar Roy, Adv. Sachin Kaushik, Adv. Pulkit Atal
For the RA	:	Adv. Abhishek Anand, Adv. Jasleen Singh Sandha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **06.06.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**